OCENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

O.A. No. 62/236/2020



This the 04th day of February, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Meema Akhter, Age 44 years, W/o Irshad Ahmad Lone, R/o Thune, Hariganiwan, Kangan, Ganderbal.

(Advocate: - Mr. Lone Altaf)

Versus

- 1. Government of J&K, through Commissioner cum Secretary to Government, Education Department Civil Secretariat, Srinagar/Jammu.
- 2. Director School Education, Kashmir, Srinagar.
- 3. Chief Education Officer, Ganderbal.
- 4. Zonal Education officer, Hariganiwan, Kangan, Ganderbal.

.....Respondents

(Advocate: Mr. Amit Gupta, ld. Additional Advocate General)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that he wishes to withdraw the O.A.

2. Accordingly, in view of the statement made by the learned counsel for the applicant, the O.A. is dismissed as withdrawn.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun